

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
M.A. No. 369 of 2017**

**CORAM : HON'BLE MR. JUSTICE ANANDA SEN.
Through: Video Conferencing**

For the Appellant(s) : Mr. Yaswant Kumar, Advocate.
For the Respondents :

04/05.04.2021: On the request of learned counsel for the appellants, this case is adjourned.

Rajnish

(ANANDA SEN, J.)